

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH

COURT No.1

(through hybrid mode)

ITEM No. 121

CP No. 60/Chd/Hry/2021

IN THE MATTER OF:-

Prepladder Pvt. Ltd.

...Petitioner

Under Section: 131, CA 2013

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 12.07.2024.

Tanvi
03.05.2024

Sd/-
Court Officer